

[Sh. Rangarajan Kumaramangalam]

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- (xi) Statement No. VII -Third Session, 1992
(Placed in Library, See No. LT 3958/93)
- (xii) Statement No. V -Fourth Session 1992
(Placed in Library, See No. LT 3959/93)
- (xiii) Statement No. II -Fifth Session, 1992
(Placed in Library, See No. LT 3960/93)
- (xiv) Statement No. I -Sixth Session, 1993
(Placed in Library, See No. LT. 3961/93)
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- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Sree Chitra Institute for Medical Sciences and Technology, Thiruvananthapuram, for the year 1991-92. of the section 619A of the Companies Act, 1956:-
(i) Review by the Government on the working of the Central Electronics Limited, New Delhi, for the year 1991-92.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Sree Chitra Tribunal Institute for Medical Sciences and Technology, Thiruvananthapuram, for the year 1991-92, together with Audit Report thereon. (ii) Annual Report of the Central Electronics Limited, New Delhi, for the year 1991-92, along with Audited Accounts and comments of the Comptroller and Auditor General thereon
- (iii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Sree Chitra Tribunal Institute for Medical Sciences and Technology, Thiruvananthapuram, for the year 1991-92. [Placed in Library, See No. LT 3963/93]
- 12.06 hrs
- COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS
- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above [English]
Twentieth Report
- [Placed in Library, See No 273962/93] SHRI S. MALLIKARJUNAIAH (Tumkur): I beg to present the Twentieth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions
- (4) A copy each of the following papers (Hindi and English versions) under sub-section (1)